

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1768
ANSWERED ON:07.03.2000
FUNDS FOR SC/ST(S)
T. GOVINDAN

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government of Kerala have sought permission to use the funds for any purpose beneficial to Scheduled Castes and Scheduled tribes under the Special Central Assistance to Special Component Plan/TribalSub-Plan SCA to SCP/TSP as these communities in Kerala lack in basic amenities and infrastructure; and

(b) if so, the action taken by the Union Government in this regard ?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) No, Sir. This Ministry has not received any specific request from the StateGovt. of Kerala seeking permission to use the funds for any purpose beneficial to SC/STs under the SCA to SCP/TSP.

(b) Does not arise.